

(i) ANNUAL REPORT (1969-70)  
OF EMPLOYEES STATE INSURANCE  
CORPORATION

(ii) ANNUAL REPORT (1968-69) ON  
THE ACTIVITIES OF THE COAL MINES  
LABOUR WELFARE ORGANISATION  
AND RELATED STATEMENT

SHRI BALGOVIND VERMA :  
Sir, I also beg to lay on the Table :

(a) A copy (in English and Hindi)  
of the Annual Report of the Employ-  
ees State Insurance Corporation for  
the year 1969-70, under section 36 of  
the Employees State Insurance Cor-  
poration Act, 1948. [Placed in  
Library. See No. LT-202/71.]

(b) (i) A copy (in English and  
Hindi) of the Annual Report on the  
activities of the Coal Mines Labour  
welfare Organisation for the year  
1968-69 [Placed in Library See No.  
LT-200/71]

(ii) A statement (in English and  
Hindi) showing reasons for delay in  
laying the above Report, [Placed in  
Library. See No. LT-201/71]

THE APPRENTICESHIP (AMENDMENT)  
RULES, 1971

SHIR BALGOVIND VERMA :  
Sir, I also beg to lay on the Table a  
copy of the Ministry of Labour, Em-  
ployment and Rehabilitation (Depart-  
ment of Labour Employment) Notifica-  
tion G. S. R. No. 570 dated the 7th  
April, 1971 (in English and Hindi),  
publishing the Apprenticeship (Amend-  
ment) Rules, 1971 under sub-section  
(3) of section 37 of the Apprentices  
Act, 1961. [Placed in Library. See No.  
LT-203/71]

(i) THE COAL MINES (AMENDMENT)  
REGULATIONS, 1971

(ii) THE COAL MINES (SECOND  
AMENDMENT) REGULATIONS, 1971,

SHRI BALGOVIND VERMA : Sir  
I also beg to lay on the Table a copy  
each of the following Notifications (in  
english and Hindi) of the Ministry of  
Labour, Employment and Rehabilita-  
tion (Department of Labour and Emp-  
loyment), under sub-section (7) of  
Section 59 of the Mines Act, 1952 :—

(i) Notification G.S.R. No. 568  
dated the 7th April, 1971, publish-  
ing the Coal Mines (Amendment)  
Regulations, 1971.

(ii) Notification G.S.R. No. 631  
dated the 23rd April, 1971,  
publishing the Coal Mines (Second  
Amendment) Regulations, 1971,  
[Placed in Library See No.  
LT-199/71 for (i) and (ii) ]

STATEMENT BY MINISTER RE-  
PRICE OF CRUDE OIL AND  
OIL PRODUCTS

THE DEPUTY MINISTER IN  
THE MINISTRY OF PETROLEUM  
AND CHEMICALS/पेट्रोलियम और रसा-  
यन मंत्रालय में उपमंत्री (SHRI DALBIR  
SINGH): I beg to lay on the Table  
a statement (in English and Hindi)  
on the price of crude oil and oil  
products. [Placed in Library. See  
No. LT-542/71]